

श्री जगदम्बी प्रसाद यादव (बिहार) : श्रीमन्, मैं इस सम्बन्ध में एक निवेदन करना चाहता हूँ, चूँकि डाट से यह भी संबंधित है। आज स्थिति यह है कि उन्होंने रबी की फसल के बारे में भी कहा था कि एग्जामिन करने के लिए टीम भेजेंगे। बिहार के सारे किसान बर्बाद हो रहे हैं...

श्री उपसभापति : यह तो महाराष्ट्र के बारे में है।

श्री जगदम्बी प्रसाद यादव : लेकिन मैं ध्यान आकर्षित कर देना चाहता हूँ। वहाँ के किसानों की भले ही फसल बर्बाद हो गई। अग्रिकलचर विभाग उस पर क्या विचार कर रहा है? सारा देश उस स्थिति में आ गया है, भले ही बाढ़ के लिए सिंचाई मंत्री जिम्मेदार हों। लेकिन किसान की जो स्थिति बिगड़ी है उसके लिए कृषि मंत्री जिम्मेदार होंगे।

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HINDUSTAN PHOTO FILMS MANUFACTURING COMPANY LIMITED AND OTHER RELATED PAPERS

औद्योगिक विकास मंत्रालय में उपसम्वो (श्री० विदेश प्रसाद) : श्रीमन्, मैं श्री मोहनलाल हूक चौधरी की ओर से निम्नलिखित पत्रों की एक-एक प्रति सभा पटल पर रखता हूँ :

(i) Ninth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, for the year 1969-70, together with Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 619A of Companies Act, 1956.

(ii) Review (in English and Hindi) by Government on the working of the Company.

(iii) A statement (In English and Hindi) giving reasons for not laying simultaneously Hindi Version of the document mentioned at (i) above.

[Placed in library. For (i) to (iii) See L.T. No. 688/71.]

##### ANNUAL RETORT AND ACCOUNTS (1969-70) OF THE: NATIONAL INSTRUMENTS LTD., CALCUTTA, (RE-NAMED AS NATIONAL INSTRUMENTS ANI OPTHALMIC GLASS LTD., CALCUTTA) AND OTHER RELATED PAPERS

PROF. SIDDHESHVAR PRASAD:  
Sir, I

also beg to lay on the Table:

(i) Thirteenth Annual Report and Accounts of the National Instruments Limited, Calcutta, (Re-named as National Instruments and Ophthalmic Glass Limited, Calcutta) for the year 1969-70, together with the Auditors' Report on the Accounts and Comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review (in English and Hindi) by Government on the working of Company.

(iii) A statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the document mentioned at (i) above.

[Placed in library. For (i) (iii) See L.T. No. 738/71.]

##### ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HEAVY ELECTRICALS (INDIA) LTD., BHOPAL AND OTHER RELATED PAPERS.

PROF. SIDDHESHVAR PRASAD:  
Sir, I also beg to lay on the Table:

(i) Fourteenth Annual Report and Accounts (English and Hindi) of the Heavy Electrical (India) Limited, Bhopal, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review (in English and Hindi) by Government on the working of the Company.

[Placed in library. See L.T. No. 841/71.]

##### THE BOMBAY PUBLIC TRUST (GUJARAT) (AMENDMENT) RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITI RAJ SINGH CHAUDHURY):

Sir, I beg to lay on the Table a copy of the Gujarat Government Notification No. GH/K/176/BPT/Rules/15081/E, dated the 8th July, 1971 publishing the Bombay Public Trusts (Gujarat) (Amendment) Rules, 1971, under sub-section (4) of section 84 of the Bombay Public Trusts Act, 1950 read with clause (c)(v) of the Proclamation, dated the 13th May, 1971, issued by the President in relation to the State of Gujarat, together with a statement for not laying simultaneously the Hindi Version of the Notification. [Placed in library. See L.T. No. 789/71.]